

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 06/(MAH)/2012  
CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.01.2017

NAME OF THE PARTIES: Mr. Bajirao Ranu Bhise  
V/s.  
M/s. Jallaxmi Aqua Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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**ORDER**

**CP No. 06/397-398/CLB/MB/MAH/2012**

1. As happened in the past, on this date of hearing as well neither the Petitioner nor the Respondent or their Legal Representatives are present in the Court,  
Registry is directed to issue a notice of hearing intimating that in case of their non-appearance on the next date of hearing the CP shall be dismissed ex-parte.
2. Let this CP be enlisted for hearing on **01.03.2017**.

Sd/-

**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**

**27<sup>th</sup> January, 2017.**